Annexure - 7

Name of the corporate debtor: BEML MIDWEST LIMITED; Date of commencement of Liquidation (Order pronounced on 20.10.2023) (Order made available on 30.10.2023); List of creditors as on the last date of receipt of claims: 28.12.2023

List of operational creditors (Government Dues)

	. 17		SI No.	
		EPRO	Department	Details of Claimant
		State	Governme nt	Claimant
		29.11.2023	Date of receipt	Details of claims received
	1,30,604		Amount claimed	ms received
	1,30,604		Amount of Nature claim admitted of claim	Details of
	Govt		Nature of claim	Details of claim admitted
	No		Whether Related Party	nitted
	· ·	applic able	% of voting share in CoC, if	
	1 1	Amou of contin		
	-		Amount of Amount Amount mutual of claim of claim Rema ge dues, that under not rks, if m maybe set- verificati admitte any of d	
			Amount of claim under verificati on	
1 1	-		Amount of claim not admitte d	Amount in Rs
			Rema rks, if	in Rs

V. Pripaka

